

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00167/2016

Jabalpur, this Wednesday, the 02nd day of January, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Vikas Kumar Mishra, S/o Shri S.P. Mishra, aged about : 34 years, R/o : Nanak Ward, Bina, District : Sagar (M.P)

-Applicant

(By Advocate – Shri Sharad Punj)

V e r s u s

1. Union of India through its Manager, West Central Railway, Nehru Colony, Howbagh, Jabalpur, M.P. 482001.

2. Railway Recruitment Cell through its Chairman, West Central Railway, RB-III/422, 1&2 Nehru Railway Colony, Howbagh, Jabalpur (M.P.).

3. Railway Recruitment Board through its Secretary, East Railway Colony, Bhopal (M.P) **-Respondents**

(By Advocate – Shri Arun Soni, proxy counsel of Shri Sapan Usrethe)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant submits that he may be permitted to withdraw this O.A, as the applicant does not want to prosecute this case further.

Accordingly, O.A is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member